

FAMILY COURT MUMBAI

ADMINISTRATIVE BUILDING, "B" WING, BANDRA EAST, BKC, MUMBAI 51, Tel/Fax 022 26591270 Email fc-bhc@nic.in

Ref : Application dated 19/10/2018 for consent for handling charge during Public Holidays of Shri H.K.Ganatra, Judge, C.R.3, Shri S.N.Rukme, Judge, C.R.6 and Smt. S.K.S. Shaikh, Judge, C.R.7.

Family Court, Mumbai
Date : 22/10/2018

OFFICE ORDER NO. 284 OF 2018

The Advocates and litigating public of this Court are hereby informed that during the period of Diwali Holidays the charge of Court No.1 to Court No.7 is kept with following Judicial Officers.

<u>Sr.No.</u>	<u>Name of the Judicial Officers</u>	<u>Date</u>
1.	Smt.S.K.S.Shaikh, Judge,C.R.No.7	03/11/2018 AOH till 6.00 p.m. on 07/11/2018
2.	Shri.S.N.Rukme, Judge,C.R.No.6	07/11/2018 AOH till 6.00 p.m. on 10/11/2018
3.	Shri.H.K.Ganatra,Judge,C.R.No.3	10/11/2018 AOH till 12/11/2018 BOH

The Advocates and litigating public of this court are further informed that during the period of Diwali Holidays (including Saturday and Sunday) from 03/11/2018 AOH to 12/11/2018 BOH, Judicial Officers shall attend the urgent work of all courts between 11.00 a.m. To 2.00 p.m.

Following staff members are hereby directed to attend office for the urgent court work on the dates mentioned against their names in column No.3 between 11.00 am to 2.00 pm.

Sr.No.	Names & Designation	Date
1	2	3
1	Shri. S. B. Naik, Clerk	05/11/18
2	Kum. A. R. More, Clerk	06/11/18
3	Smt. J. D. Dingankar, Clerk	07/11/18
4	Smt. U. H. Chorge, Clerk	08/11/18
5	Shri. A. D. Naik, Clerk	09/11/18

Sawant
(Smt.S.S.Sawant)
Principal Judge,
Family Court, Mumbai
22/10/18

Date : 22/10/2018

Copy forwarded for information to :

1. The Presiding Officers C.R.No.1 to 7, Family Court, Mumbai.
2. Marriage Counsellor's Office, Family Court, Mumbai
3. Court Manager, Family Court, Mumbai
4. The President of Bar Association, Family Court, Mumbai.
5. The Registrar, Family Court, Mumbai
6. The Dy. Registrar, Family Court, Mumbai
7. The Superintendent/Sheristedar, Judicial Dept/ Admn.ept./ Cash Dept./ Copying Dept./ Record Dept.
8. The Superintendent/Sheristedar, Family Court No. 1 to 7
9. The Clerk, Computer Section, Family Court, Mumbai.